

THE HIGH COURT OF MANIPUR  
AT IMPHAL

**ORDER**

Imphal, the 27<sup>th</sup> October, 2017

No.HCM/J-11/2013-A&E(Pt.1)/ : Hon'ble the Acting Chief Justice is pleased to extend the appointment of Hon'ble Mr. Justice Maibam Binoykumar Singh (former Judge of Gauhati High Court) as Director, Manipur Judicial Academy for another 1(one) year w.e.f. 04-11-2017.

He was appointed as Director for 2(two) years from the day he assumed charge vide order No. HCM/J-11/2013-A&E(Pt.1-MJA)/17452 dated 4<sup>th</sup> November, 2014 of this Registry with the concurrence of the Finance Department (PIC), Govt. of Manipur vide U.O. No. 138/2014-2015/FD(PIC), dated 22.10.2014 conveyed by the Secretary (Law) Govt. of Manipur under letter No. 16/11/2013-Law(HC), dated 24.10.2014. His period of appointment was further extended for another one year w.e.f. 04-11-2016 vide Order No.HCM/J-11/2013-A&E (Pt.1)/47773, dated 24<sup>th</sup> October, 2016 of this Registry.

He shall be entitled to draw monthly pay of "last pay drawn minus pension". His monthly pay would be debitable to the Major Head 2014-Administration of Justice (Non-Plan), Sub Major 00, Minor 102 High Court (Charged); Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries under Grant No.26-Administration of Justice for the year 2017-2018.

By Order, etc.

**(A. GUNESHWAR SHARMA)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt.:No No.HCM/J-11/2013-A&E(Pt.1)/72200-12 Imphal, the 27<sup>th</sup> October, 2017

Copy to:

1. The Director, Manipur Judicial Academy.
2. The Principal Secretary (Finance), Government of Manipur.
3. The Accountant General, Manipur.
4. The Secretary (Law), Govt. of Manipur.
5. The Registrar, High Court of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The C.P.C., High Court of Manipur with a request to upload in the official website.
8. The Deputy Registrar (Judl.)/ (Accounts & Planning)/, (Admn./PM&P), High Court of Manipur.
9. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for information of his Lordship.
11. The P.S. to Registrar General, High Court of Manipur.
12. The Superintendent (Estt-I), High Court of Manipur.
13. Concerned/Guard File.

*A. Guneswar Sharma*  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR